

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 211 /UHC/Admin.A/2008

Dated: October 21, 2008.

Pursuant to the Government Notification/ Appointment No. 304/XXXVI(i)(Ek)/ 2008-9-Bha.Sa./2001 dated 20/10/2008, issued in exercise of powers vested U/s 36-A of N.D.P.S. Act, 1985, Sri Hira Singh Bonal, Addl. District & Sessions Judge/ 2nd F.T.C., Dehradun is conferred powers to preside over the Special Court at Dehradun, constituted under N.D.P.S. Act, 1985, in addition to his duties.

By Order of Hon'ble the Chief Justice,

Sd/-

(V.K.Maheshwari)
Registrar General.